

**GOVERNMENT OF INDIA**  
**MINISTRY OF URBAN DEVELOPMENT**  
**RAJYA SABHA**  
**QUESTION NO 18.11.2010**  
**ANSWERED ON**  
**TRANSFER OF EMPLOYEES OF CPWD**

1055

SHRI RASHEED MASOOD

Will the Minister of COALCOALCOALCOALURBAN DEVELOPMENT be pleased to state :-

- (a) Whether it is a fact that transfer order in respect of such employees of CPWD who have been working for more than ten years has been issued in all divisions of Delhi;
- (b) if so, the date by which this order would be implemented; and
- (c) if not, the reasons therefore?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT

(SHRI SAUGATA ROY)

(a) & (b): Yes, Sir. Transfer orders of Work Charged Staff who have completed more than 10 years have been issued in most of the Divisions of Delhi. The implementation of the transfer orders in all the Divisions is to be completed by March, 2011.

(c): Does not arise.